

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.997  
TO BE ANSWERED ON 26.07.2021**

**KV/JNV for Differently Abled Students**

**†997. SHRI RAM KRIPAL YADAV:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has made any provision for admission of differently abled children in Kendriya Vidyalayas /Navodaya Vidyalayas so that they can get good education;
- (b) if so, the details thereof;
- (c) whether any scheme or policy for differently abled children is being incorporated in the New Education Policy; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) & (b) 3% seats of total available seats for fresh admissions in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas are horizontally reserved for Differently Abled children.

(c) & (d) As per New Education Policy 2020, children with disabilities will be enabled to fully participate in the regular schooling process from the Foundational Stage to higher education. The Rights of Persons with Disabilities (RPwD) Act, 2016 defines inclusive education as a 'System of education wherein students with and without disabilities learn together and the system of teaching and learning is suitably adapted to meet the learning needs of different types of students with disabilities'. This policy is in complete consonance with the provisions of the RPwD Act, 2016 and endorses all its recommendations with regard to school education.

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